

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2053  
TO BE ANSWERED ON 29<sup>th</sup> DECEMBER, 2017**

**CGHS FUNDS**

**2053. SHRI KAPIL MORESHWAR PATIL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Central Government Health Scheme (CGHS) has surrendered the funds provided to them for expansion of services during the years 2014-17;
- (b) if so, the details thereof and the reasons therefor;
- (c) the measures adopted to ensure efficient utilisation of the funds by CGHS;
- (d) the reasons for not issuing medicines prescribed by the doctors of CGHS empanelled private hospitals to the CGHS beneficiaries by CGHS dispensaries; and
- (e) the steps taken to ensure that medicines prescribed by doctors of CGHS empanelled private hospitals are issued to the CGHS beneficiaries?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Yes.
- (b): The details of unutilized funds during the year 2014-17 are at Annexure.

Following are the reasons for non- utilization of funds allocated to CGHS:-

- Savings under Salary Head under non-Plan head due to vacant posts of Medical Officers.
  - Delay in obtaining sanctions for projects under Capital Heads and receipt of RE funds towards fag end of the Financial Year.
  - Under PORB the bills could not be submitted in time as the Revised Estimate (RE)/Final Estimate (FE) was allocated towards the fag end of the Financial Year and the Pay & Accounts Offices (PAOs) of some of the CGHS units are located outside the Cities.
- (c): Following measures have been adopted to ensure efficient utilization of funds by CGHS:-
- The expenditure figures are regularly monitored by Senior Officers of CGHS.
  - All the funds under Capital Head are already placed to the CPWD for effective utilization of funds.
  - As on date the expenditure under Revenue Head and PORB are as per the proportional expenditure required to be made.

(d) & (e): Issue of medicines prescribed by doctors of the private empanelled hospitals is not permitted except in post-operative follow-up cases of Neurosurgery, Cardiac surgery (including coronary Angioplasty and implants), Cancer treatment, Kidney transplantation, Hip/Knee Joint Replacement and Accidents where prior permission has been obtained for follow-up treatment.

The medicines prescribed by doctors of CGHS empanelled hospitals in above cases are issued by the concerned Wellness Centres as per the available Generic or Brand name available at CGHS Wellness Centre. Items which fall under dietary preparations, cosmetics, tonics, Ayurvedic preparations advised by the Allopathic Doctors etc. are not supplied under CGHS.

**ANNEXURE****STATEMENT SHOWING DETAILS OF UNUTILIZED FUNDS**

(In Crores of Rupees)

	2014-15		2015-16		2016-17	
	<b>Allocation under RE</b>	<b>Actual Expenditure</b>	<b>Allocation under RE</b>	<b>Actual Expenditure</b>	<b>Allocation under RE</b>	<b>Actual Expenditure</b>
Non-Plan	750.00	734.38	815.00	798.11	890.00	879.04
Plan	156.90	116.55	138.61	119.77	115.00	103.48
PORB	875.00	948.32	1065.00	1058.71	1240.00	1224.00